

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

NEW DELHI: DATED, 9th December, 1986.

NOTIFICATION
(INCOME-TAX)

No. 7034 (F.NO.197/235/83-IT(A1)): In exercise of the powers conferred by clause (v) of sub-section (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Jaffer Suleman Musafirkhana Trust, Bombay" for the purpose of the said clause for the assessment years 1984-85 to 1986-87.

Roshan Sahay
(ROSHAN SAHAY)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To

The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to:-

1. M/s. Fakh & Co., Chartered Accountants, 61, Mohammedali Road, Bombay-400003.
2. The Commissioner of Income-tax, Bombay City-IV, Bombay with ref. to his letter No.BC.TC/289(42)/83-84 dated, 15-7-1986.
3. All Commissioners of Income-tax.
4. Directors of Inspection(IT)/(RS&PR)/(Inv.), New Delhi.
5. Director of O&M Services(Income-tax), 1st floor, Awan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
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10. Shri P.K. Kartha, Joint Secy., Ministry of Law, Justice & Company Affairs(Deptt. of Legal Affairs), New Delhi.
11. Directorate of Inspection, Printing and Publication, 2nd floor, Hans Bhawan, E.S.Zafar Marg, New Delhi(5 copies).
12. O.S.D.(Legal), 4th floor, Super Bazar Building, New Delhi.

Ramakrishnan
(MRS.V. RAMAKRISHNAN)
SECTION OFFICER.